

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.Nos. 265 of 2013 and 266 of 2013

Dated : 10th July, 2015

In the matter of:

A.No. 265 of 2013

BSES Yamuna Power Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

A.No. 266 of 2013

BSES Rajdhani Power Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

O R D E R

Bench did not assemble today.

Matter is posted for further hearing on **25th August, 2015.**

Court Master

rkt